

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO:- 1386

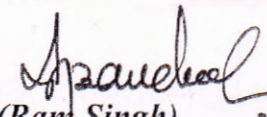
DATED:- 22/3/2017

Sanction is hereby accorded to the additional allotment of funds under Major head 2014-Adm. of Justice Sub Head 0488-D&S Judges, under various object heads in favour of below detailed Courts for the year 2016-17.

Rs. In lacs.

S.No.	Name of the court	POL	TE	O.E.	Office equipments & appliances.	Salary	Telephone
1.	Pr. D&S Judge, Srinagar.	----	----	----	----	----	0.05
2	Pr. D&S Judge, Kathua.	0.20	----	----	0.10	----	----
3	Pr. D&S Judge, Kishtwar.	0.05	----	----	----	----	----
4	Addl. D&S Judge, Rajouri.	----	0.50	----	----	----	----
5	C.J.M. Bandipora.	0.30	----	----	----	----	----
6.	C.J.M. Poonch.	0.40	---	---	---	---	---
7.	C.J.M. Kishtwar.	---	0.10	---	---	---	---
8.	Munsiff, Tangmarg.	0.30	---	0.05	----	----	----
9.	Munsiff, Chenani.	0.10	0.40	---	---	---	---
10.	Munsiff, Kulgam.	0.05	----	----	----	----	----
11.	Addl. Mob. Mag. Kulgam (Under 13 th FC)	0.25	----	----	----	---	---
12	Addl. Mob. Mag. R.S. Pura (Under 13 th FC)	0.30	----	----	----	----	---

By Order.

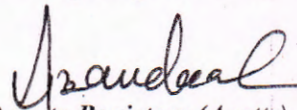

(Ram Singh) 22/3/2017
Dy. Registrar (Accts)

No: 33/30-51/AC Date :- 22/3/2017

Copy to :-

- 1-3. Pr. D&S Judge, Srinagar/Kathua/Kishtwar..
4. Addl. D&S Judge, Rajouri.
- 5-7. C.J.M. Bandipora/Poonch/Kishtwar.
- 8-10 Munsiff, Tangmarg/Chenani/Kulgam.
- 11-12 Addl. Mobile Magistrate, Kulgam/R.S.Pura (Under 13th F.C)
13. Try Officer, Saddar Try. Srinagar.
- 14-22 Try Officer, Kathua/Kishtwar/Rajouri/Bandipora/Poonch/ Tangmarg/Chenani/Kulgam/R.S.Pura
.....for information and n/a.
23. Order file.

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Deputy Registrar (Accts) 22/3/17